Matters raised

SHRIMATI SHANTA CHHETRI : Sir, I too associate myself with the matter raised by the hon. Member.

Lack of welfare benefits to people of Chit Mohal in West Bengal

SHRI P. BHATTACHARYA (West Bengal): Sir, I would like to bring to your kind notice a very sensitive issue about some of the enclaves, known as in Chit Mohal in Bengal, in India and in Bangladesh. In accordance with steps agreed to between India and Bangladesh during Prime Minister, Shri Narendra Modi's visit to Bangladesh on 6th and 7th June, 2015, Bangladesh enclaves in India and Indian enclaves in Bangladesh shall stand physically transferred to the other country with effect from the midnight of 31st July, 2015. There are 111 Indian enclaves in Bangladesh and 51 Bangladeshi enclaves in India, which are to be exchanged, pursuant to the 1974 Land Boundary Agreement and ratification of the 2011 Protocol Instrument, during Prime Minister, Shri Modi's visit. The Prime Minister of our country and the Prime Minister of Bangladesh entered into the Agreement that all the enclaves be transferred. But some problems still existed in this area, namely, Chitmahal area, which I would like to bring to your kind notice and to the notice of the Foreign Minister. Sir, still the border between India and Bangladesh — this is for your kind information —is highly critical of this bilateral relationship. It is difficult to manage it on account of its sheer length. This was the most important bilateral initiative between Bangladesh and India, which attempted to resolve the long-standing border dispute that arose at the time of partition in 1947, by means of 2015 Land Boundary Agreement (LBA) and exchange of enclaves. It shows the advance positions between the two countries. But what is happening is that, the enclaves have already been transferred but the boundary between India and Bangladesh has not yet been settled. As a result of this, some confusion is still existing and people from this side are going to that side without any hesitation. So, this is a big problem.

Need to reserve 25 per cent seats in National Institutes for local State students

SHRI GC. CHANDRASHEKHAR (Karnataka): Sir, I would like to bring to your kind notice our request to reserve 25 per cent of the seats in all national institutions for the respective State students. As you are aware, earlier education was State subject but later this was brought under the Concurrent List. Unfortunately, in the recent days, too much centralising the education system and trying to take away all the rights of the States is very dangerous.